

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 13.08.2026

**CAUSE LIST OF THIRD MEMBER MATTERS,
PART HEARD MATTERS, CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION, STAY APPLICATIONS
AND EARLY HEARING PETITIONS**

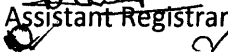
FOR 14-August-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

Court No. 01

SPECIAL CONSTITUTION MATTERS (For Re-Constructions)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1881	DEL	2015	2010-11	[A] GLOBUS INFOCOM LTD.	C	Re-Construction
2	ITA	3048	DEL	2016	2010-11	[A] TRIVENI MOTORS	C	Re-Construction
3	ITA	838	DEL	2019	2014-15	[D] THE FERTILIZER ASSOCIATION OF INDIA	G	Re-Construction
4	ITA	8159	DEL	2019	2015-16	[A] GOLDEN TULIP FARMS PVT LTD	B	Re-Construction

SPECIAL CONSTITUTION MATTERS (For Withdrawals)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	7796	DEL	2026	2015-16	[D] ROMA JAIN	E	Withdrawal
2	ITA	5063	DEL	2026	2020-21	[A] HARPREET SINGH DHIR (E.FILE)	B	Withdrawal
3	ITA	3672	DEL	2025	2013-14	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
4	ITA	3673	DEL	2025	2014-15	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
5	ITA	3674	DEL	2025	2015-16	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
6	ITA	3675	DEL	2025	2016-17	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
7	ITA	3676	DEL	2025	2017-18	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
8	ITA	3677	DEL	2025	2018-19	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
9	ITA	3678	DEL	2025	2019-20	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
10	ITA	3679	DEL	2025	2020-21	[A] ALANKIT INSURANCE BROKERS LTD	F	DIN- Withdrawal
11	ITA	4913	DEL	2025	2017-18	[A] KUBER RECYCLE PROJECTS PRIVATE LIMITED, NEW DELHI	B	DIN- Withdrawal
12	ITA	4914	DEL	2025	2018-19	[A] KUBER RECYCLE PROJECTS PRIVATE LIMITED, NEW DELHI	B	DIN- Withdrawal
13	ITA	4916	DEL	2025	2020-21	[A] MAYA AGRAWAL	B	DIN- Withdrawal
14	ITA	4917	DEL	2025	2020-21	[A] ANJALI AGRAWAL	B	DIN- Withdrawal
15	ITA	4925	DEL	2025	2019-20	[A] ALANKIT FOUNDATION, NEW DELHI	B	DIN- Withdrawal
16	ITA	4926	DEL	2025	2020-21	[A] ALANKIT FOUNDATION, NEW DELHI	B	DIN- Withdrawal
17	ITA	4928	DEL	2025	2020-21	[A] SHIKHA AGRAWAL	B	DIN- Withdrawal
18	ITA	2588	DEL	2025	2011-12	[A] ANIKT AGARWAL	B	DIN- Withdrawal

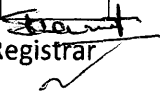

Assistant Registrar

19	ITA	2589	DEL	2025	2012-13	[A] ANKIT AGARWAL	B	DIN- Withdrawal
20	ITA	2590	DEL	2025	2013-14	[A] ANKIT AGARWAL	B	DIN- Withdrawal
21	ITA	2591	DEL	2025	2014-15	[A] ANKIT AGARWAL	B	DIN- Withdrawal
22	ITA	2592	DEL	2025	2015-16	[A] ANKIT AGARWAL	B	DIN- Withdrawal
23	ITA	2593	DEL	2025	2016-17	[A] ANKIT AGARWAL	B	DIN- Withdrawal
24	ITA	2594	DEL	2025	2017-18	[A] ANKIT AGARWAL	B	DIN- Withdrawal
25	ITA	2595	DEL	2025	2018-19	[A] ANKIT AGARWAL	B	DIN- Withdrawal
26	ITA	2596	DEL	2025	2019-20	[A] ANKIT AGARWAL	B	DIN- Withdrawal
27	ITA	2597	DEL	2025	2020-21	[A] ANKIT AGARWAL	B	DIN- Withdrawal

SPECIAL CONSTITUTION MATTERS (For Transfers)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	151	DEL	2026	2022-23	[A] HONDA TRADING ASIA COMPANY LIMITED	D to I	
2	ITA	6834	DEL	2026	2023-24	[A] YADAV RAI GUPTA	SMC to DB	
3	ITA	6835	DEL	2026	2023-24	[A] NIPUN GUPTA	SMC to DB	
4	ITA	6845	DEL	2026	2022-23	[A] PARDEEP KUMAR (E-(FILE))	SMC to DB	E-(FILE)
5	ITA	6933	DEL	2026	2022-23	[A] MANJEET KAUR (E-(FILE))	SMC to DB	E-(FILE)

CONSOLIDATION PETITIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4956	DEL	2026	2013-14	[A] M/S HERO MOTOCORP LTD.	A	
2	ITA	4957	DEL	2026	2014-15	[A] M/S HERO MOTOCORP LTD.	A	
3	ITA	4958	DEL	2026	2015-16	[A] M/S HERO MOTOCORP LTD.	A	
4	ITA	4959	DEL	2026	2016-17	[A] M/S HERO MOTOCORP LTD.	A	
5	ITA	4960	DEL	2026	2017-18	[A] M/S HERO MOTOCORP LTD.	A	
6	ITA	4961	DEL	2026	2019-20	[A] M/S HERO MOTOCORP LTD.	A	
7	ITA	4233	DEL	2026	2013-14	[A] SH. PAWAN MUNJAL	H	
8	ITA	4234	DEL	2026	2014-15	[A] SH. PAWAN MUNJAL	H	
9	ITA	4235	DEL	2026	2015-16	[A] SH. PAWAN MUNJAL	H	
10	ITA	4236	DEL	2026	2016-17	[A] SH. PAWAN MUNJAL	H	
11	ITA	4237	DEL	2026	2017-18	[A] SH. PAWAN MUNJAL	H	
12	ITA	4238	DEL	2026	2018-19	[A] SH. PAWAN MUNJAL	H	
13	ITA	4239	DEL	2026	2019-20	[A] SH. PAWAN MUNJAL	H	
14	IT(IT)A	187	DEL	2026	2022-23	[A] CONTINENTAL ENGINEERING CORPORATION	D	
15	ITA	2167	DEL	2023	2019-20	[A] CONTINENTAL ENGINEERING CORPORATION	I	
16	ITA	6157	DEL	2024	2021-22	[A] CONTINENTAL ENGINEERING CORPORATION	I	
17	ITA	4429	DEL	2026	2018-19	[D] SHARP MINT LIMITED	G	
18	ITA	4526	DEL	2026	2019-20	[D] SHARP MINT LIMITED	H	
19	ITA	1561	DEL	2026	2019-20	[A] SHARP MINT LIMITED	A	
20	ITA	8981	DEL	2025	2004-05	[D] SHARP MINT LIMITED	A	
21	ITA	4342	DEL	2026	2018-19	[A] SHRINIWAS FOOD INDUSTRIES	G	
22	ITA	4343	DEL	2026	2019-20	[A] SHRINIWAS FOOD INDUSTRIES	G	
23	ITA	7161	DEL	2026	2018-19	[D] SHRINIWAS FOOD INDUSTRIES	H	
24	ITA	7162	DEL	2026	2019-20	[D] SHRINIWAS FOOD INDUSTRIES	H	
25	ITA	2767	DEL	2026	2018-19	[A] M/S RAMACIVIL INDIA CONSTRUCTION PRIVATE LIMITED	E	
26	ITA	2768	DEL	2026	2019-20	[A] M/S RAMACIVIL INDIA CONSTRUCTION PRIVATE LIMITED	E	

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27	ITA	2769	DEL	2026	2020-21	[A] M/S RAMACIVIL INDIA CONSTRUCTION PRIVATE LIMITED	E	
28	ITA	7217	DEL	2026	2018-19	[D] M/S RAMACIVIL INDIA CONSTRUCTIONS PVT. LTD.	H	
29	ITA	7218	DEL	2026	2019-20	[D] M/S RAMACIVIL INDIA CONSTRUCTIONS PVT. LTD.	H	
30	ITA	7219	DEL	2026	2020-21	[D] M/S RAMACIVIL INDIA CONSTRUCTIONS PVT. LTD.	H	
31	ITA	5403	DEL	2026	2013-14	[A] NAVAL KISHOR GOYAL	C	
32	ITA	5404	DEL	2026	2014-15	[A] NAVAL KISHOR GOYAL	C	
33	ITA	5405	DEL	2026	2015-16	[A] NAVAL KISHOR GOYAL	C	
34	ITA	5406	DEL	2026	2016-17	[A] NAVAL KISHOR GOYAL	C	
35	ITA	5407	DEL	2026	2017-18	[A] NAVAL KISHOR GOYAL	C	
36	ITA	7733	DEL	2026	2013-14	[D] NAVAL KISHOR GOYAL	E	
37	ITA	7734	DEL	2026	2014-15	[D] NAVAL KISHOR GOYAL	E	
38	ITA	7735	DEL	2026	2015-16	[D] NAVAL KISHOR GOYAL	E	
39	ITA	7736	DEL	2026	2016-17	[D] NAVAL KISHOR GOYAL	E	
40	ITA	7737	DEL	2026	2017-18	[D] NAVAL KISHOR GOYAL	E	
41	ITA	3929	DEL	2026	2017-18	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
42	ITA	3930	DEL	2026	2018-19	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
43	ITA	3931	DEL	2026	2019-20	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
44	ITA	3932	DEL	2026	2020-21	[D] KBS INDUSTRIES LIMITED	F	
45	ITA	3933	DEL	2026	2021-22	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
46	ITA	3934	DEL	2026	2022-23	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
47	ITA	3935	DEL	2026	2023-24	[D] KBS INDUSTRIES LIMITED (E FILE)	F	
48	ITA	2898	DEL	2026	2018-19	[A] KBS INDUSTRIES LIMITED	E	
49	ITA	2899	DEL	2026	2019-20	[A] KBS INDUSTRIES LIMITED	E	
50	ITA	2900	DEL	2026	2020-21	[A] KBS INDUSTRIES LIMITED	E	
51	ITA	2901	DEL	2026	2021-22	[A] KBS INDUSTRIES LIMITED	E	
52	ITA	2902	DEL	2026	2022-23	[A] KBS INDUSTRIES LIMITED	E	
53	ITA	2903	DEL	2026	2023-24	[A] KBS INDUSTRIES LIMITED	E	
54	ITA	5429	DEL	2026	2018-19	[D] ARJUN ENTERPRISES PVT. LTD	C	
55	ITA	5430	DEL	2026	2019-20	[D] ARJUN ENTERPRISES PVT. LTD	C	
56	ITA	5431	DEL	2026	2021-22	[D] ARJUN ENTERPRISES PVT. LTD	C	
57	ITA	5432	DEL	2026	2022-23	[D] ARJUN ENTERPRISES PVT. LTD	C	
58	ITA	5433	DEL	2026	2023-24	[D] ARJUN ENTERPRISES PVT. LTD	C	
59	ITA	3541	DEL	2026	2018-19	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
60	ITA	3542	DEL	2026	2019-20	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
61	ITA	3543	DEL	2026	2020-21	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
62	ITA	3544	DEL	2026	2021-22	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
63	ITA	3545	DEL	2026	2022-23	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
64	ITA	3546	DEL	2026	2023-24	[A] ARJUN ENTERPRISES PRIVATE LIMITED	A	
65	ITA	4229	DEL	2026	2018-19	[A] M/S GALAXY FOODS	H	
66	ITA	5222	DEL	2026	2018-19	[D] M/S GALAXY FOODS	H	
67	ITA	4426	DEL	2026	2027-28	[A] AADHARSHILA EDUCATION SOCIETY	G	
68	ITA	4493	DEL	2026	2027-28	[A] AADHARSILA EDUCATION SOCIETY	A	
69	ITA	5147	DEL	2026	2021-22	[A] EKTHA JAIN (E-(FILE) (C/F))	A	
70	ITA	5148	DEL	2026	2022-23	[A] EKTHA JAIN (E-(FILE) (C/F))	A	
71	ITA	5341	DEL	2026	2023-24	[A] EKTHA JAIN	B	
72	ITA	3535	DEL	2026	2016-17	[A] JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED	A	
73	ITA	9151	DEL	2025	2012-13	[A] JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED	B	
74	ITA	4	DEL	2026	2013-14	[A] JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED	B	
75	ITA	5	DEL	2026	2014-15	[A] JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED	B	
76	ITA	6	DEL	2026	2015-16	[A] JAI GOPAL INTERNATIONAL IMPEX PRIVATE LIMITED	B	


 Assistant Registrar


BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 01

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	MA	110	DEL	2021	2015-16	[A] SHAILAJA	SMC		

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 01

SPECIAL CONSTITUTION MATTERS (Old Cases)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1655	DEL	2020	2011-12	[A] PIONEER TOWN PLANNERS PVT LTD	A		
2	ITA	794	DEL	2021	2016-17	[A] SARENS HEAVY LIFT INDIA PRIVATE LIMITED	A		
3	ITA	276	DEL	2021	2015-16	[A] SUPERIOR AGRO CROPS (P) LTD.	A		
4	ITA	1328	DEL	2020	2011-12	[A] PREFERENCE TELECOM INFRASTRUCTURE PVT. LTD.	A		
5	ITA	1628	DEL	2020	2013-14	[A] ANUJ BUILDCON PVT LTD	A		
6	ITA	1656	DEL	2020	2011-12	[A] AASHIYANA INFRASTRUCTURE DEVELOPMENT PVT LTD	A		
7	ITA	1815	DEL	2020	2011-12	[A] ISH BUILDCON (P) LIMITED	A		
8	ITA	7336	DEL	2019	2015-16	[D] ELLORA INRATECH PVT. LTD.	A		

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	8	DEL	2020	2011-12	[A] UNIQUE DUROBUILD PRIVATE LIMITED	A		

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 02

SPECIAL CONSTITUTION MATTERS (Old Cases)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	IT(SS)A	151	DEL	2006	01.04.89 to 23.06.99	[A] JYOTI LIMBOO. ((OLD MATTER/TOP PRIRORITY))	C	(Old Matter/Top PRIRORITY)	
2	IT(SS)A	168	DEL	2006	01.04.89 to 23.06.99	[D] JYOTI LIMBOO ((OLD MATTER/TOP PRIRORITY))	C	(Old Matter/Top PRIRORITY)	

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

Court No. 04

STAY APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	308	DEL	2026	2013-14	[A] SHIMIZU CORPORATION	D		
2	SA	309	DEL	2026	2014-15	[A] SHIMIZU CORPORATION	D		
3	SA	310	DEL	2026	2015-16	[A] SHIMIZU CORPORATION	D		
4	SA	311	DEL	2026	2016-17	[A] SHIMIZU CORPORATION	D		
5	SA	312	DEL	2026	2017-18	[A] SHIMIZU CORPORATION	D		
6	SA	313	DEL	2026	2018-19	[A] SHIMIZU CORPORATION	D		
7	SA	315	DEL	2026	2023-24	[A] SN ENVIRO TECH PRIVATE LIMITED	G		
8	SA	322	DEL	2026	2013-14	[A] CL EDUCATE LIMITED	B		
9	SA	323	DEL	2026	2017-18	[A] CL EDUCATE LIMITED	B		
10	SA	333	DEL	2026	2021-22	[A] CAIRN ENERGY HYDROCARBONS LIMITED	D		

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 05

STAY APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	275	DEL	2026	2017-18	[A] JUBILANT FOODWORKS LIMITED	I		

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2	SA	321	DEL	2026	2022-23	[A] HUAKE ENGINEERING INDIA PRIVATE LIMITED	I	
3	SA	332	DEL	2026	2012-13	[A] M/S. SONY INDIA PVT. LTD.	I	
4	SA	334	DEL	2026	2009-10	[A] ASTEMO, LTD. (EARLIER KNOWN AS HITACHI ASTEMO, LTD., EARLIER KNOWN AS SHOWA CORPORATION)	D	
5	SA	335	DEL	2026	2012-13	[A] ASTEMO, LTD. (EARLIER KNOWN AS HITACHI ASTEMO, LTD.,EARLIER KNOWN AS SHOWA CORPORATION)	D	
6	SA	336	DEL	2026	2013-14	[A] ASTEMO, LTD. (EARLIER KNOWN AS HITACHI ASTEMO, LTD.,EARLIER KNOWN AS SHOWA CORPORATION)	D	
7	SA	337	DEL	2026	2013-14	[A] CANON INDIA PRIVATE LTD.	I	
8	SA	338	DEL	2026	2020-21	[A] CANON INDIA PRIVATE LIMITED	I	
9	SA	339	DEL	2026	2021-22	[A] CANON INDIA PRIVATE LIMITED	I	
10	SA	340	DEL	2026	2010-11	[A] SHOWA CORPORATION	D	
11	SA	341	DEL	2026	2021-22	[A] CERAGON NETWORKS LIMITED	D	

BEFORE **SHRI VIMAL KUMAR, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 06

SPECIAL CONSTITUTION MATTERS (Old Cases)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1233	DEL	2017	2013-14	[D] B BHUSHAN NAGPAL HUF	G	
2	ITA	4336	DEL	2017	2011-12	[D] ULTRA HOME CONSTRUCTION PVT. LTD.	G	
3	ITA	4337	DEL	2017	2012-13	[D] ULTRA HOME CONSTRUCTION PVT. LTD.	G	
4	ITA	4338	DEL	2017	2013-14	[D] ULTRA HOME CONSTRUCTION PVT. LTD.	G	
5	ITA	6244	DEL	2016	2008-09	[A] THAPAR HOMES LTD.	G	
6	ITA	6425	DEL	2016	2008-09	[D] M/S. THAPAR HOMER LTD. (R/M)	G	R/M

BEFORE **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 08

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	MA	265	DEL	2026	2021-22	[A] IRDETO TECHNOLOGY INDIA PRIVATE LIMITED	H	

Assistant Registrar

13-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI
F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated: 13.08.2026

CAUSE LIST OF MISCELLANEOUS APPLICATIONS
For 14-August -2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	200	DEL	2026	2013-14	[D] VIJAY KUMAR GUPTA	SMC	MS/VP	
2	MA	408	DEL	2022	2011-12	[D] HARISH CHANDER	SMC	MS/VP	
3	MA	76	DEL	2023	2013-14	[D] RAMESH BAI	SMC	MS/VP	
4	MA	82	DEL	2023	2013-14	[D] OM WATI	SMC	MS/VP	
5	MA	83	DEL	2023	2013-14	[D] MANGEJ BAI	SMC	MS/VP	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	TO Author	
1	MA	214	DEL	2026	2022-23	[A] ARUP KHAN		SMC	SSG/JM	
2	MA	311	DEL	2026	2018-19	[A] GOLDEN TRADERS		SMC	SSG/JM	
3	MA	352	DEL	2026	2019-20	[D] YOGINDER KUMAR & SONS (HUF)		SMC	SSG/JM	
4	MA	361	DEL	2026	2016-17	[D] ANITA TOMAR		SMC	SSG/JM	
5	MA	390	DEL	2026	2013-14	[D] SHREE DIAMONDS		SMC	SSG/JM	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	176	DEL	2026	2020-21	[A] BINDU	F	NC/AM	
2	MA	212	DEL	2026	2018-19	[A] M/S R C JEWELLERS PVT LTD	G	SSG/JM	
3	MA	332	DEL	2026	2017-18	[A] KESHAV DALAL	C	NC/AM	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	474	DEL	2026	2011-12	[A] CANE DEVELOPMENT COUNCIL, TITAWI	SMC	KS/AM	
2	MA	475	DEL	2026	2010-11	[A] M/S. CANE DEVELOPMENT COUNCIL, ROHANAKALAN	B	KS/AM	
3	MA	476	DEL	2026	2011-12	[A] M/S. CANE DEVELOPMENT COUNCIL, ROHANAKALAN	SMC	KS/AM	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	158	DEL	2026	2020-21	[A] LIBERTY SHOES LTD	A	MA/AM	
2	MA	360	DEL	2026	2012-13	[D] AMBADEEP INFRASTRUCTURE PRIVATE LIMITED	G	SSG/JM	
3	MA	407	DEL	2026	2019-20	[A] REKHA KAITAN	F	MA/AM	
4	MA	408	DEL	2026	2019-20	[A] REKHA KHAITAN	F	MA/AM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	202	DEL	2026	2007-08	[A] VEER SAWARKAR KATYAL	A	MR/JM	
2	MA	355	DEL	2026	2017-18	[A] ANSAL PROPERTIES & INFRASTRUCTURE LTD.	A	AS/AM	

Assistant Registrar

3	MA	356	DEL	2026	2010-11	[A] ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	A	AS/AM
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BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER** Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	326	DEL	2024	2018-19	[A] VIVAAN DESH NIRMAN PRIVATE LIMITED	H	NC/AM
2	MA	419	DEL	2026	2015-16	[D] TO CUM PDO PANCHKULA	E	NC/AM

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER** Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	188	DEL	2019	2007-08	[D] NARSI IRON & STEEL PVT. LTD.	E	KR/JM
2	MA	344	DEL	2026	2013-14	[A] SHRI BALAJI METAL TECH PVT LTD	G	KR/JM

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER** Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	452	DEL	2026	2017-18	[D] ARJUN ARORA	B	KR/JM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER** Court No. 05

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	260	DEL	2026	2020-21	[A] MICROTEK INFRASTRUTURES PRIVATE LIMITED	C	AS/AM
2	MA	281	DEL	2026	2018-19	[A] HARISH NARANG	E	AS/AM
3	MA	404	DEL	2026	2014-15	[D] SANCHIT KUMAR	B	AS/AM
4	MA	412	DEL	2026	2015-16	[A] M. SONS GEMS N JEWELLERY PVT. LTD.	F	AS/AM

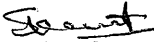
BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER** Court No. 05

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	385	DEL	2026	2018-19	[A] CHARAT SINGH	B	AS/JM

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER** Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	279	DEL	2025	2017-18	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
2	MA	280	DEL	2025	2018-19	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
3	MA	284	DEL	2025	2020-21	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
4	MA	439	DEL	2023	2015-16	[A] SEEMA BUILDTECH PVT LTD	G	RKC/JM

***REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.**



Assistant Registrar
13-Aug-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHIDate: 13th August, 2026

The following Miscellaneous Applications fixed for hearing on 14.08.2026 are adjourned as per list below: -

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026	
Srl	Appeal Number				Assmt. Year	Assessee				Bench	TO Author
1	MA	127	DEL	2026	2017-18	[A] RAMA KANT TIWARI				A	RJ/AM
2	MA	128	DEL	2026	2017-18	[A] RAMA KANT TIWARI				A	RJ/AM
3	MA	168	DEL	2026	2015-16	[A] 21ST CENTURY E-SOLUTIONS PRIVATE LIMITED				A	RJ/AM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

THE CHARTERED ACCOUNTANTS

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026	
Srl	Appeal Number				Assmt. Year	Assessee				Bench	TO Author
1	MA	332	DEL	2025	2013-14	[A] ASPAN ACADEMY NOIDA				A	VA/JM
2	MA	333	DEL	2025	2014-15	[A] ASPAN ACADEMY NOIDA				A	VA/JM
3	MA	338	DEL	2025	2015-16	[A] AJAY SINGH				A	VA/JM
4	MA	364	DEL	2025	2009-10	[A] RAJASTHAN PRIME STEEL PROCESSING CENTER PVT. LTD.				H	RJ/AM
5	MA	365	DEL	2025	2010-11	[A] RAJASTHAN PRIME STEEL PROCESSING CENTER PVT. LTD.				H	RJ/AM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026	
Srl	Appeal Number				Assmt. Year	Assessee				Bench	TO Author
1	MA	99	DEL	2025	2012-13	[D] SHRI RAKESH KUMAR				F	SSG/JM
2	MA	309	DEL	2025	2016-17	[A] MOHIT GUPTA SON OF SH. SURESH CHAND GOEL				A	SSG/JM
3	MA	326	DEL	2025	2013-14	[A] SINGHAL PROP BUILD PRIVATE LIMITED				C	SSG/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 18.09.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	428	DEL	2026	2021-22	[D] HONDA TRADING CORPORATION INDIA PRIVATE LIMITED	H	MBG/AM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026	
Srl	Appeal Number				Assmt. Year	Assessee		Bench	TO Author		
1	MA	4	DEL	2026	2016-17	[D] BALBIR SINGH		A	KR/JM		
2	MA	177	DEL	2020	2005-06	[A] M/S. BBC WORLD INDIA (P) LTD.		I-2	MBG/AM		
3	MA	178	DEL	2020	2006-07	[A] BBC WORLD (INDIA) PVT. LTD.		I-2	MBG/AM		
4	MA	179	DEL	2020	2007-08	[A] M/S. BBC GLOBAL NEWS INDIA PRIVATE LIMITED		I-2	MBG/AM		
5	MA	214	DEL	2020	2005-06	[A] M/S. BBC WORLD INDIA (P) LTD.		I-2	MBG/AM		
6	MA	215	DEL	2020	2006-07	[A] BBC WORLD (INDIA) PVT. LTD.		I-2	MBG/AM		
7	MA	216	DEL	2020	2007-08	[A] M/S. BBC GLOBAL NEWS INDIA PRIVATE LIMITED		I-2	MBG/AM		


Assistant Registrar

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 18.09.2026		
Srl	Appeal Number				Assmt. Year	Assessee		Bench	TO Author
1	MA	229	DEL	2021	2008-09	[D] M/S INMSTRONICS LTD.		C	MBG/AM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026		
Srl	Appeal Number				Assmt. Year	Assessee					Bench	TO Author
1	MA	180	DEL	2020	2009-10	[D] BRAHMAPUTRA FINLEASE (P) LTD.					A	MBG/AM

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026		
Srl	Appeal Number				Assmt. Year	Assessee				Bench	TO Author	
1	MA	247	DEL	2022	2015-16	[A] MATRIX CELLULAR SERVICES PVT. LTD.				E	SRR/AM	
2	MA	589	DEL	2019	2008-09	[D] M/S. NARSI IRON & STEEL PVT. LTD.				E	KR/JM	
3	MA	674	DEL	2017	2008-09	[A] PROVIDENT INV. & INDUSTRIES (P) LTD.				F	KR/JM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026	
Srl	Appeal Number					Assmt. Year	Assessee	Bench	TO Author		
1	MA	253	DEL	2026	2014-15	[D] SHARP EYE ADVERTISEMENT PVT. LTD.		H	MR/JM		
2	MA	254	DEL	2026	2015-16	[D] SHARP EYE ADVERTISEMENT PVT. LTD.		H	MR/JM		
3	MA	255	DEL	2026	2016-17	[D] SHARP EYE ADVERTISEMENT PVT. LTD.		H	MR/JM		
4	MA	256	DEL	2026	2017-18	[D] SHARP EYE ADVERTISEMENT PVT. LTD.		H	MR/JM		

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										Adjourned to 18.09.2026		
Srl	Appeal Number				Assmt. Year	Assessee		Bench		TO Author		
1	MA	65	DEL	2023	2018-19	[D] PAWAN KUMAR SHARMA		G		RJ/AM		
2	MA	87	DEL	2024	2016-17	[D] ANKIT JAIN		A		KR/JM		
3	MA	102	DEL	2024	2014-15	[D] BRAHMA CENTRE DEVELOPMENT PVT. LTD.		A		RJ/AM		
4	MA	109	DEL	2024	2018-19	[A] CARGO MOTORS PVT LTD		H		RJ/AM		
5	MA	119	DEL	2023	2019-20	[D] ALPHA TEKNISK PVT. LTD.		G		RJ/AM		
6	MA	139	DEL	2021	2010-11	[A] SHRI BHUPINDERJIT SINGH SAWHNEY		I		RJ/AM		
7	MA	201	DEL	2023	2019-20	[D] EASTERN LIGHT AND PRIVATE POWER LIMITED		G		RJ/AM		
8	MA	246	DEL	2022	2012-13	[D] M/S SATKAR INFRASTRUCTURE PVT. LTD.		G		RJ/AM		
9	MA	410	DEL	2023	2016-17	[D] CINESTAAN FILM COMPANY PVT. LTD.		B		RJ/AM		
10	MA	411	DEL	2023	2017-18	[D] CINESTAAN FILMS COMPANY PVT LTD.		B		RJ/AM		
11	MA	448	DEL	2022	2018-19	[D] CHARAN JIT SINGH		G		RJ/AM		

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 18.09.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	484	DEL	2025	2011-12	[D] INTERNATIONAL TRACTORS LTD.	F	RJ/AM	
2	MA	485	DEL	2025	2013-14	[D] INTERNATIONAL TRACTORS LTD.	F	RJ/AM	
3	MA	499	DEL	2025	2012-13	[D] INTERNATIONAL TRACTORS LTD.	F	RJ/AM	


Assistant Registrar
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4	MA	509	DEL	2025	2010-11	[A] M/S. INTERNATIONAL TRACTOR LTD.	F	RJ/AM
5	MA	510	DEL	2025	2011-12	[A] INTERNATIONAL TRACTORS LTD.	F	RJ/AM
6	MA	511	DEL	2025	2012-13	[A] INTERNATIONAL TRACTORS LTD.	F	RJ/AM
7	MA	512	DEL	2025	2013-14	[A] INTERNATIONAL TRACTORS LTD.	F	RJ/AM

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 18.09.2026	
Srl	Appeal Number			Assmt. Year	Assessee		Bench	TO Author
1	MA	201	DEL	2026	2009-10	[A] JAGAT SINGH	E	RJ/AM
2	MA	209	DEL	2026	2024-25	[A] KARMA ECOTECH PVT. LTD	E	RJ/AM


Assistant Registrar
✓ 13-Aug-2026
✓

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Annexure-‘B’

Dated: 13th August, 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 14.08.2026:-

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links:-

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon’ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon’ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar